- (c) whether the State Government has asked for any kind of help or assistance in the matter:
 - (d) if so, the details thereof; and
- (e) how far would this help to cut transit-time and speed up commerce in this coastal region?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRIT.R. BAALU): (a) to (e) No such proposal of Government of Orissa has been received. However, Central Government has declared on 25.11.08, the East Coast Canal along with Brahmani River and Mahanadi delta (623 km in length) as a National Waterway, in consultation with State Government of Orissa. Central Government Proposes to undertake developmental activities in this waterway for navigational purpose at a cost of Rs 1526 crores (2002 prices).

Development of NHs through PPP mode

518. SHRI SANJAY RAUT: SHRI BHARATKUMAR RAUT:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal to get the development work on National Highways/sections through Public Private Partnership (PPP) mode;
- (b) if so, the details of the selected National Highways/sections with the estimated cost of each of the project, Statewise;
- (c) whether the expenditure involved in the development projects is to be met from the toll collection on sharing basis: and
- (d) if so, the details thereof alongwith the percentage share of Government and PPP in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (b) Yes, Sir. The State-wise details of projects completed/under implementation through PPP mode are enclosed as Statement-I (See below).

(c) to (d) In the case of Build, Operate and Transfer (BOT) Projects which are tollable, the entire cost of construction, operation and maintenance is borne by the concessionaire who recovers his investment through collection of toll. In some projects, successful bidders have offered revenue sharing from a specified date with respect to Commercial Operations Date or Appointed Date, and the details thereof are enclosed in the given Statement-II.

Statement—I

Details Regarding Development of NHs through PPP Mode.

Projects completed/under implementation under PPP mode State-wise

<u>⊗</u>	Station from to	NH No	Length	Completed	Total Project	PPP mode	Present Status
Z o	7 .		(Km.)	Length	Cost		
				(Km.)	(Rs. in cr.)		
-	2	3	4	5	6	7	8
Αn	Andhra Pradesh						
	NHDP Phase I						
<u>.</u> `	Nellore Bypass	O	17.166	17.166	143.2	Annuity	4 Laned
2.	Ankapalli - Tuni	Oī	58.947	58.947	283.2	Annuity	4 Laned
ယ	Tuni - Dharmavaram (AP-16)	G	47	47	231.9	Annuity	4 Laned
4	Dharmavaram-Rajahmundry (AP-15)	5	53	53	206	Annuity	4 Laned
5	Nandigama-Vijayawada	9	85	83	138.65	BOT (Toll)	4 Laned
٥.	Nellore-Tada (AP-7)	S	110.51	110.51	621.35	BOT (Toll)	4 Laned
	NHDP Phase II						
-	Kadloor Yellareddy to Gund-la Pochampalli	7	85.74	8,	490	Annuity	Under
	(NS-2/BOT/AP-2)						Implementation
2	MH/AP border to Islam Nagar	7	8	17.25	360.42	Annuity	Under
1							100

-		C h	-1		Bihar	-		7.	٥.	<u>ن</u>		4	္	
Durg Bypass	NHDP Phase I	Chattisgarh	Kosi Bridge including approaches and Guide Bond and Afflux Bond (BR-5)	NHDP Phase II	ar	Chilkaluripet-Vijayawada (Six lane)	NHDP Phase V	Farukhanagar to Kotakatta (NS-2/Ap-3)	Farukhanagar to Kotakatta (NS-2/Ap-4)	Hyderabad Bangalore section (NS-2/BOT/AP-5)		Kadal to Armur (NS-2/BOT/AP-8)	Islam Nagar to Kadtal (NS-2/BOT/AP-7)	2
٥			57			ഗ		7	7	7		7	7	ယ
18			10			82.5		46.162	55.74	74.65		31	48	4
18			0			0		44.4	53.78	59.49		21	0	S
70			418.04			572.3		255	302	592		271.73	546.83	6
BOT (Toll)			Annuity			BOT (Toll)		BOT (Toll)	BOT (Toll)	Annuity		Annuity	Annuity	7
2 Laned			Under Implementation			Under Implementation		Under Implementation	Under Implementation	Under Implementation	Implementation	Under	Under Implementation	Co

NHDP Phase III

NHDP Phase V 1. Bharuch to Surat Package BOT-II 8 35 (Six lane) 8 83.3 (Six lane) 8 83.3 (Six lane) NHDP Phase V 8 239	1. Gui 1. Del 2. 1.	 End of Durg Bypass-Chattisgarh/ Maharashtra Border Aurang-Raipur Pelhi [9.7]/Haryana [18] NHDP Phase I Delhi-Gurganon Section (Access Controlled 8/6 Lane) Gujarat NHDP Phase II Rajkot Bypass and Gondal Jetpur (Package-VII) 8B 	8	82.685 45 27.7	27.7	464 190 710 BOT (Toll)	
8 36 BOT-1 8 83.3	Gujarat NHDP Phase I 1. Rajkot Bypass	I and Gondal Jetpur (Package-VII) 8B	86	8	388.09		BOT (Toll)
8 8 83.3 8 83.3 8 83.3 8 8 8 8 8 8 8 8 8	NHDP Phas	56 V	F	***			
8 83.3 8 239	Bhar (Six	uch to Surat Package BOT-II lane)	ထ	8	30.52		492
œ	⊙ ≲	adodara to Bharuch Package BOT-I Six lane)	œ	83.3	47.27		660
œ	90	rat [118.2]/Maharashtra[120.77]					
00		NHDP Phase V					
	•	Surat-Dahisar (Six lane)	œ	239	0		1405.57

1. Gurgaon-Kotputli-Jaipur (Six lane)	NHDP Phase V	 Ambala-Zirakpur Harvana [64-3]/Raiasthan[161-3] 	Haryana [6]/Pun ab[30] NHDP Phase III	1. Zirakpur-Parwanoo	NHDP Phase III	Haryana[20]/Himanchal	1. Panipat-Jalandhar (Six lane)	NHDP Phase V	Haryana [116]/Punjab[175.1]	 Delhi/Haryana Border to Rohtak 	NHDP Phase III	1. Panipat Elevated Highway	NHDP Phase II	Haryana	2
œ		21,22		22						10		_			3
225.6		8		28.69			291			63.49		10			4
0		3		0			0			0		10			S
1673.7		298		295			2288			486		270			0
BOT (Toll)		BOT (Toll)		BOT (Toll)			BOT (Toll)			BOT (Toll)		BOT (Toll)			7
Under Implementation		Under Implementation		Under Implementation			Under Implementation			Under Implementation		4 Laned			œ

Karnataka

NHDP Phase I

-	Kerala	4	္	.2	-		•		2	-
Thrissur to Angamali (KL-I)	ala	Elevated Highway from silk board junction to electronic city junction	Banglore-Neelamangala	Banglore-Hoskote-Mudbagal Section	Neelamangala Junction on NH 4 with NH 48 to Devihalli	NHDP Phase III	AP/Karnatka border-Nandi Hill crossing and Devenhalli to Meenu Kunte Village	NHDP Phase II	Tumkur-Neelmangala	Maharastra Border-Belgaum
47		7	4	4	48		7		4	4
40		9.98	19.5	79.724	81		61.38		32.5	77
8		9	0	6	0		41		32.5	77
312.5		450	445	565	441		402.8		155	332
BOT (Toll)		BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)		Annuity		BOT (Toll)	Annuity
Under		Under Implementation	Under Implementation	Under Implementation	Under Implementation		Under Implementation		4 Laned	4 Laned

1. 1 Satara-Kagal	Maharashtra NHDP Phase I	1. Gwalior-Jhansi	NHDP Phase II	Madhya Pradesh[68.5]/Uttar Pradesh	Khalghat-MP/Maharashtra Border	2. Indore-Khalghat	1. Guna Bypass	NHDP Phase III	 Lakhnadon to MP/MH Border (NS-1/BOT/MP-3) 	2. Gwalior Bypass (NS-1/BOT/MP-1)	 Lakhnadon to MP/MH Border (NS-1/BOT/MP-2) 	NHDP Phase II	Madhya Pradesh	1 2
4		75			ယ	ယ	ယ		7	75,3	7			ω
133		80			82.8	80	14		56.475	42	49.35			4
133		0			0	37	14		ഗ	0	25			5
600		604			549	472	46		407.6	300.93	263.17			6
BOT (Toll)		Annuity			BOT (Toll)	BOT (Toll)	BOT (Toll)		Annuity	Annuity	Annuity			7
4 Laned		Under Implementation			Under Implementation	Under Implementation	4 Laned		Under Implementation	Under Implementation	Under Implementation			æ

NHDP Phase III

္	2.	-		Pun	<u>٠</u>	Š	4	္	2.	•
Jalandhar-Amritsar	Kurali-Kiratpur	Amritsar-Wagha border	NHDP Phase III	Punjab	Nagpur-kondhali	Dhule-Pimpalgaon	Kondhali-Telegaon	Chhattisgarh/Maharashtra Border- Wainganga Bridge	Pune-Khed	Gonde-Vadape (Thane)
e; → :	21	-			٥	ယ	6	٥	50	ယ
49	42.9	36.22			40	118	50	80.055	30	100
35	0.5	0			14.8	105	50	0	30	45
263	309	205.88			168	556	212	424	127.6	579
BOT (Toll)	BOT (Toll)	Annuity			BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)
Under Implementation	Under Implementation	Under Implementation			Under Implementation	Under Implementation	Under Implementation	Under Implementation	4 Laned	Under Implementation

3 <u>ē</u> :		Rajasthan NHDP Phase I Mahapura (near Jaipur)-Kishangarh (6 Lane) ROB at Kishangarh NHDP Phase III Mahua-Jaipur Bharatpur-Mahua	
than-42 km 14		3 jarh (6 Lane) 8 8	
	76	4 90.38 1 108	
70		5 90.38 1 103.4	
498		6 644 18 18 250	
Annuity	9	7 BOT (Toll) BOT (Toll) BOT (Toll)	
Under Implementation	Implementation	4 Laned 4 Laned Under Implementation	

2.	-	10.	.0	<u>~</u>	7.	<u></u>	· ပ	4.	ω
Salem-Ulundrupet (BOT-1/TN-06)	Pondicherry-Tindivanam	Salem to Karur (NS-2/TN-2) NHDP Phase III	Padalur-Trichy (Pkg-VI-C)	Salem to Karur (NS-2/TN-3)	Karur to Madurai (TN-4)	Karur to Madurai (TN-5)	Ulundurpet-Padalur (Pkg-VI-B)	Salem to Kerala Border Section (TN-7)	Krishnagiri to Thopurghat (NS-2/TNI)
68	66	7	45	7	7	7	45	47	7
136.35	38.61	41.55	40	33.48	68.125	53.025	92.75	48.51	62.5
0	4.5	24.7	29	24.7	28.85	32.7	76.96	39	62.5
941	285	253.5	320	205.6	327.2	283.5	460	379.8	372.7
BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)
Under Implementation	Under Implementation	Under Implementation	Under Implementation	Under Implementation	Under Implementation	Under Implementation	Under Implementation	Under Implementation	4 Laned

3. Jhansi to Lalitpur (NS-1/BOT/UP-3)	2. Bara to Orai	1. Gorakhpur Bypass	NHDP Phase II	Uttar Pradesh	1. Chennai-Tada (Six lane)	NHDP Phase V	6. Madurai-Arupukottai-Tuticorin	5. Thanjarur-Trichy	4. Trichy-Karur	3. Trichy-Dindigul	2
8	2,25	28			σı		45B	67	67	45	ဒ
49.3	62.8	32.6			43.4		128.15	56	79.7	88.273	4
9	23	0			0		0	٥	0	0	თ
276.09	465	600.24			353.37		629	280	516	576	٥
Annuity	Annuity	Annuity			BOT (Toll)		BOT (Toll)	BOT (Toll)	BOT (Toll)	BOT (Toll)	7
Under Implementation	Under Implementation	Under Implementation			Under Implementation		Under Implementation	Under Implementation	Under Implementation	Under Implementation	8

ω	2	-		₩e	•		Utt		.2		•		4
Vivekananda Bridge and Approach	Panagarh-Palsit	Palsit-Dankuni	NHDP Phase I	West Bengal	Agra-Bharatpur	NHDP Phase III	Uttar Pradesh		Meerut-Muzaffarnagar		Sitapur-Lucknow	NHDP Phase III	Jhansi to Lalitpur (NS-1/BOT/UP-2)
2	2	2			≟				58		24		25,26
σ	64.457	65			45				79		75		49.7
δ	64.457	65			33				63.5		0		18
641	350	432.4			195				359		322		355.06
BOT (Toll)	Annuity	Annuity			BOT (Toll)				BOT (Toll)		BOT (Toll)		Annuity
4 Laned	4 Laned	4 Laned			Under Implementation			Implementation	Under	Implementation	Under		Under Implementation

Statement-II

Details Regarding Development of NHs through PPP Mode

SI.	Name of the project	Concessionaire	Revenue sha	are to NHAI
			Revenue Share from appointed date	Revenue Share from appointed date
1	2	3	4	5
1.	Chennai-Tada (km 11 to km 54.40)	Larsen and Toubro	17.07%	31.07%
2.	Gurgaon-Kotputli-Jaipur (km 42.70 to km 273)	Emirates Trading Agency LLC -KMC construction Ltd.	48.06%	59.06%
3.	Surat-Dahisar (km 263 to km 502)	IRB Infrastructure Developers Ltd Deutsche Banks AG	38%	49%
4.	Chilkaluripet-Vijaywada (km 355 to km 434.15)	IJM Corporation Berhad-IDFC Ltd.	2% from 4.65 Years after appointed date	12%
5.	Panipat-Jalandhar (km 96 to km 387.10)	Isolux Corsan Concessiones SA- Corsan-Corviam Constructions SA- Soma Enterprise Ltd.	20.14%	34.14%
6.	Delhi-Haryana Border to Rohtak	West Haryana Projects Pvt Ltd	As per concession NHAI will get at 2% of toll reversite after Commerce Date (COD) is incremental incre	a premium @ nue 4692 days ial Operations subject to an ease of 1% for t year till end of
7.	Khalaghat- MP/MH Border	SEW Navyuga Barwani Tollways Pvt Ltd	As per Concession NHAI will be paid 3.11% of toll reveater commerce Date (COD) sincremental incre each subsequent concession period	I a premium @ venue 405 days ial operations subject to an ease of 1% for t year till end of

1_	2	3	4	5
8.	Pimpalgaon-Nashik-	L and T - Ashoka	As per concession	n agreement
	Gonde	Buildoon Ltd. Consortium	NHAI will be paid	a premium @
			2% of toll reve	nue 1530 days
			before Commerc	cial Operations
			Date (COD) s	ubject to an
			incremental incre	ase of 1% for
			each subsequent	year till end of
			concession perio	d of 20 years.
9.	MP/Maharashtra	NGC-John Laing-	As per concessio	n agreement
	Border-Dhule	Sadbhav Consortium	NHAI will be paid	a premium @
			2% of toll reve	nue 2610 days
			after Commerci	al Operations
			Date (COD) s	subject to an
			incremental incre	ase of 1% for
			each subsequent	year till end of
			concession perio	d of 18 years.

In earlier concession agreements, sharing of toll revenue was not adopted as a concept. However, some agreements provided for transfer of a proportion of revenue to NHAI once toll revenue or vehicular traffic exceeded a specified threshold. In case of a stretch in Maharashtra, an agreement with a public sector undertaking (Maharashtra State Road Development Corporation) envisages revenue surplus sharing. The BOT (Toll) projects where such sharing of excess/surplus revenue is envisaged in the concession agreement are as following:—

(a)	Jaipur - Kishangarh on NH 8	Toll revenue in excess of projected fees for each accounting year to be shared between concessionaire (M/s. GVK Jaipur Kishangarh Pvt. Ltd.) and NHAI.
(b)	Sister Nivedita Bridge at Kolkatta	Toll revenue in excess of Projected fees for each accounting year to be shared.
(c)	Satara-Kagal on NH 4	Cash surplus for any year shall be shared equally between concessionaire (M/s. Maharashtra State Road Development Corporation and NHAI.
(d)	Delhi-Gurgaon Access controlled highway	Fee realized by the concessionaire (M/s Jaypee-DSC Ventures Ltd.) for vehicles in excess of 130000 PCUs per day shall be shared with NHAI.